

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

3.

C.A.(CAA)/06(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024**

NAME OF THE PARTIES: Daily Gong Financial Services Limited

SECTION: 230-232, 234 OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Amin Pardiwala a/w Adv. Satyam Shrivastava and Mr. Aditya Khandelwal i/b Hemant Sahai Associates, Ld. Counsel for the Petitioner present.
2. On request of the Petitioner, list this matter for further consideration on **29.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)